

[Shri Mohd. Shafi Qureshi]

been killed and 35 injured as a result of this accident.

Immediately on receipt of the information of the accident, Medical Relief Vans from Guntaki and Bangalore along with the doctors were rushed to the site of the accident.

The General Manager, Southern Railway, accompanied by the Heads of Departments has also proceeded by air to the site of the accident.

Minister of Railways, Shri Hanumanthaiya, who was at Bangalore, has personally visited the site of the accident.

Ex-gratia payment is being arranged to the next of kin of those who died and to the injured persons.

The injured passengers have been admitted in the hospitals at Anantapur and Hindupur and are being looked after.

The cause of the accident is under investigation.

CONSTITUTION (TWENTY-NINTH AMENDMENT) BILL*

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI H. R. GOKHALE : I introduce the Bill.

12 23 hrs.

DEMANDS FOR GRANTS, 1972-73—*contd.*

MINISTRY OF EXTERNAL AFFAIRS—*contd.*

MR. SPEAKER : Now, we resume discussion on the Demands of the Ministry of External Affairs.

SHRI SYED AHMED AGA (Baramulla) : May I make a submission, Sir? There are many speakers who have not been able to participate in the discussion on the Demands of the Ministry of External Affairs. If we could only forgo the lunch hour, three or four of us could be accommodated.

SHRI M. RAM GOPAL REDDY (Nizamabad) : Does he want to forgo the lunch or the lunch-hour?

SHRI SYED AHMED AGA : Lunch-hour.

SHRI R. S. PANDEY (Rajnandgaon) : If Mr. Agha is given the opportunity, the matter will be over.

MR. SPEAKER : In spite of that, your name is not here in the list. So, now we carry on and we will stick to the schedule.

We have already extended the House for half an hour and still you are asking for dispensing with the lunch-hour. We must stick to the time already announced unless there are very exceptional circumstances and we have a consensus.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : The Congress party can accommodate Mr. Agha.

MR. SPEAKER : I was thinking in that manner, but when I saw the list, Mr. Agha's name is not there.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
The number of speakers from the Opposition and the Congress are equal in this debate and the time taken is also equal although we are entitled two thirds of the time. Our Members feel disappointed because they do not get the due share of the time. They require two-thirds of the total time fixed for a particular Demand.

MR. SPEAKER : Mr. Sant Bux Singh.

SHRI SANT BUX SINGH (Fatehpur) : I start to speak to-day with being in disagreement with a person for whom I have tremendous respect and affection. That is, Prof. Hiren Mukerjee.

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†Moved with the recommendation of the President.